NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose For filing documents	Section	Name of the Parties M/s. / Mr. Viney Kaushal & Others Vs World Schools Pvt.Ltd & Others	
CP 07/16	-		241/ 242		

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. SAMARTH M RAJUL FOR PROMOD NAIR	RESPONDENTALOS I to 6 and 8	
99169999840 2. Madhu. N. Rao. 998133635	Petitianera	Was not a second

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner reported that, he has filed additional documents in the registry. Registry to verify and put up the additional documents in the file. Counsel for Respondent is directed to submit arguments finally on next hearing date. List it on 23/11/2017. [23/11/2017]

Member (T)

Member (J)